GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:4166 ANSWERED ON:18.12.2014 NAPHTHA BASED POWER PROJECTS Kumar Shri P.

Will the Minister of POWER be pleased to state:

- (a) the number of power projects sanctioned by the Government with naphtha as feed stock during the last three years and the current year, State- wise and the total power generation in MW expected from these power projects;
- (b) the average power generation cost per unit from the said projects;
- (c) whether the Government proposes to import naphtha for this purpose; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

- (a) : As per the Electricity Act, 2003, no sanction/ clearance is required for setting up of Thermal Power Projects including Naphtha as feed stock.
- (b) to (d): In view of (a) above, does not arise.